I/987477/2023

	OFFICE OF THE ADDITIONAL DIRECTOR GENERAL (SYSTEMS)
	NEW CUSTOM HOUSE, BALLARD ESTATE, MUMBAI- 400001
	Phone Number: 022-20825140, Fax: 022-20825148, Email: systems.wzumumbai@gov.in

Date: As e-signed

ADVISORY NO: 03 /SYS/WZU/2023

Sub: Integration of ECCS with IDPMS / EDPMS of RBI- reg.

1.   This advisory is issued in continuance to earlier Advisory No. 05/SYS/WZU/2021 dated 20.07.2021, Advisory No. 06/SYS/WZU/2021dated 26.07.2021, Advisory No. 08/SYS/WZU/2021 dated 17.09.2021 and Advisory No. 05/SYS/WZU/2022 dated 30.03.2022, issued on the above subject.

2.   The Express Cargo Clearance System (ECCS) has been integrated with IDPMS/EDPMS of RBI. The data in respect of commercial courier import / export, with validated AD code, is transmitted to IDPMS / EDPMS modules of RBI on daily basis, through an auto upload utility through ICEGATE portal.

3.   As a trade facilitation and to make transmission status visible to stakeholders, an utility has been developed and available over ECCS Mobility link https://eccsmobility.cbic.gov.in/eicimobility/ . The stakeholders may view transmission status of a CBE / CSB from ECCS to IDPMS / EDPMS of RBI by providing HAWB number and Authorised Courier name. (refer advisory no 01/SYS/WZU/2023 dated 27.01.2023)

4.   This office is in receipt of some grievances that some of the CBEs were not transmitted to RBI - IDPMS or rejected by RBI. The issue was examined with the help of technical teams of ECCS, ICEGATE and RBI. It was found that during filing of CBEs, there were some inadvertent mistakes/ omissions committed by authorized couriers, which were resulting in these errors. Some major errors which are hindering smooth flow of data from ECCS to IDPMS/EDPMS of RBI are enumerated below for information:

I/987477/2023

Sr. No.	Error	Analysis of the error
1	Non-Transmission of CBE data to RBI	For transmission of CBE data to RBI, the following 3 fields are mandatory:- i. Valid 7 digit AD code ii. Invoice Number iii. Govt/Non-Govt type in CBE-XIII and Category of importer in CBE-XIV
2	Non-Transmission of CSB data to RBI	For transmission of CSB data to RBI, the following 3 fields are mandatory:- i. Valid 7 digit AD code ii. Exporter Bank Account number iii. Govt./Non-Govt. entity
3	AD code	First 7-digits of AD code, as registered in ICEGATE portal should be entered at the time of filing of CBE/CSB for transmission of data to RBI.
4	Discount Amount and Discount Currency errors	This error is coming due to incomplete data entry by authorized couriers. The discount amount is getting filled but corresponding discount currency is kept as blank or vice-versa. Either authorized couriers have to enter both data fields of discount amount and discount currency or keep both fields blank, as applicable.
5	Insurance Amount and Insurance Currency errors	This error is coming due to incomplete data entry by authorized couriers. The insurance amount is getting filled but corresponding insurance currency is kept as blank or vice-versa. Either authorized couriers have to enter both data fields of insurance amount and insurance currency or keep both fields blank, as applicable.
6	Freight Amount and Freight Currency errors	This error is coming due to incomplete data entry by authorized couriers. The freight amount is getting filled but corresponding freight currency is kept as blank or vice-versa. Either authorized couriers have to enter both data fields of freight amount and freight currency or keep both fields blank, as applicable.

5.   Further, it may be noted that the currency code has to be mandatorily entered even if the corresponding amount is zero. Conversely, if the freight/insurance/discount amount is left blank, the currency code should not be entered. Also, in case a CBE has multiple invoices, invoice number has to be mandatorily entered against each invoice.

I/987477/2023

6. The authorized couriers are advised to be vigilant, while filing CBE/CSB to avoid above errors. In case one or more of these errors were found in CSB/CBE, the same can be rectified by way of amendment of corresponding CSB/CBE in ECCS by the concerned authorized courier.

7. In spite of adhering to the above-mentioned guidelines, in case the CBEs/CSBs are still not reflecting in IDPMS/EDPMS of RBI, the stakeholders are requested to contact RBI in this regard at the email ID: idpmssupport@rbi.org.in or edpmssupportngp@rbi.org.in or fedcotrade@rbi.org.in or IDPMS Tech. Support at Ph: 0712-2806-719.

8. The Jurisdictional Customs Officers are requested to circulate the advisory to trade through issuance of suitable public notices, wherever necessary.

This advisory issues with the approval of Additional Director General, Systems, WZU, Mumbai

(KK Prasad)
Additional Director
Systems, WZU, Mumbai

Copy to

1. Pr. DG, Directorate of Systems and Data Management, New Delhi
2. Pr. Commissioner/ Commissioner of Customs, all International Courier Terminals
3. M/s EICI to circulate to all stakeholders
4. Authorized couriers
5. Webmaster for posting on ECCS website